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GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT OF COMMERCE

DIRECTORATE GENERAL OF FOREIGN TRADE

PUBLIC NOTICE NO. 148 (RE-2008)/2004-2009

NEW DELHI, DATED THE 17th February, 2009

In exercise of powers conferred under Paragraph 2.4 of the Foreign Trade Policy 2004-09, the Director General of Foreign Trade hereby makes the following amendments in Handbook of Procedures, Vol. I (RE 2008):

1. In Appendix 37 D, in Table 2 for Sports Goods, Fire Works and Stationery Items, the following amendment is made:-

- (i) In Table 2, against Sl. No. 6, under the column with heading “ITC(HS) Code”, two new ITC(HS) Codes, i.e., 650610 and 420321 are inserted, in addition to the existing ITC(HS) Code 9506.
- (ii) In Table 2, under the column with heading “Description” (of focus products), the product description against Sl. No. 6 is amended to read as under:

“Articles & equipment for gymnastics, athletics, other sports (including Table Tennis)/outdoor games, n.e.s.; swimming pools & paddling pools, cricket helmets and gloves, mittens and mitts, specially designed for use in sports.”

2. Consequently, export of cricket helmets (covered under ITC (HS) Code 650610) and gloves, mittens and mitts, specially designed for use in sports (covered under ITC(HS) Code 420321) will be entitled for Focus Product Scheme benefits on exports made w.e.f 1.4.2008.

This issues in Public interest.

Sd/-
(R.S. Gujral)
Director General of Foreign Trade
And Ex-Officio Additional Secretary to the Government of India

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